

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM:           SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI**  
**HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CA(CAA)/02/KOB/2024
SECTION	SEC 230- 233 C/ACT R/W RULES AAA
NAME OF PARTIES	IRINJALAKUDA KURIES PRIVATE LIMITED AND IRINJALAKUDA LOANS AND ENTERPRISES PRIVATE LIMITED AND THEIR RESPECTIVE SHAREHOLDERS AND CREDITORS.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS VIVEK KUMAR, CS DHANYA PAUL
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**16 April 2024**

## O R D E R

**CA(CAA)/02/KOB/2024**

Learned Authorised representative, Mr. Vivek Kumar appears physically on behalf of the Petitioner.

Arguments heard. **Reserved for orders.**

**Sd /-**

**SHYAM BABU GAUTAM**  
**MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI**  
**MEMBER (JUDICIAL)**